

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3949
ANSWERED ON:19.04.2000
GOLDEN HANDSHAKE SCHEME
BHAWANA GAWALI (PATIL);DILIP KUMAR MANSUKHLAL GANDHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government are considering to offer golden handshake scheme for the Central Government employees;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

(a): No, Sir.

(b): In view of (a) above, question does not arise.

(c): Rule 48-A of the Central Civil Services (Pension) Rules enables a Government servant to seek retirement at any time after he has completed 20 years qualifying service. A Government servant who seeks retirement under this Rule is entitled to get weightage of not exceeding 5 years qualifying service subject to the condition that the total qualifying service does not exceed 33 years and it does not take him beyond the date of superannuation. The existing Voluntary Retirement Scheme adequately meets the requirements.